

BUSINESS ADVISORY COMMITTEE

(NINTH LOK SABHA)

NINETEENTH REPORT

(Presented on 22-2-1991)

The Business Advisory Committee held a sitting on Thursday, the 21st February, 1991.

2. The Committee recommend the allocation of time to the following items of business as shown against each :-

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|-----|---|----------|
| (1) | Discussion on the Resolution regarding President's Rule in the State of Tamil Nadu. | 4 hours |
| (2) | Discussion on the Resolution regarding continuance of President's Rule in the State of Jammu & Kashmir. | 3 hours |
| (3) | Discussion on the Motion of Thanks on the President's Address. | 12 hours |
| (4) | The Rehabilitation Council of India Bill, 1990. | 2 hours |

(Consideration and passing)

3. The Committee also recommend that the discussions under rule 193 on the following subjects may be taken up on ^athe date and time to be decided later :-

- (1) Gulf war
- (ii) Price rise.

4. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may sit during lunch hour except on Fridays.

NEW DELHI;

February 21, 1991
Phalgun 2, 1912 (Saka)

RABI RAY
CHAIRMAN,
BUSINESS ADVISORY COMMITTEE.